

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 3380
TO BE ANSWERED ON 21ST MARCH, 2023

Aquaculture-Bred Fish and Shrimp

3380. SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether there is any scheme to cover climate-linked losses for aquaculture-bred fish and shrimp;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has taken any other welfare measures to address climate-linked losses for aquaculture-bred fish and shrimp; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING:

(SHRI PARSHOTTAM RUPALA)

(a) to (d) The Department of Fisheries, Government of Haryana is providing 50% subsidy on insurance premium for shrimp crop insurance made under the State Plan Scheme Intensive Fisheries Development Programme for the year 2022-23. The Government of Odisha is covering climate-linked losses for aquaculture - bred fish and shrimp as per the "Relief code" of the state. A pilot scheme on 'Aquaculture Crop Insurance' is being implemented by the National Fisheries Development Board (NFDB). Besides, recently ICAR-Central Institute of Brackishwater Aquaculture, Chennai also brought out an insurance product for shrimp farmers in collaboration with Oriental Insurance Company Limited. In addition, under the relief and response sub-window of State Disaster Response Fund (SDRF) input subsidy of Rs. 10,000/- per hectare is provided to small and marginal farmers for fish seed farm in the event of natural disasters.

Further, advance weather advisory/alerts are regularly provided, which helps the aqua-farmers so as to mitigate losses.
